

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 252
ANSWERED ON-19.07.2022

SVAMITVA SCHEME IN KERALA

252. DR. M.P. ABDUSSAMAD SAMADANI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Survey of Villages Abadi & Mapping with Improvised Technology in Village Areas (SVAMITVA) scheme is being implemented in Kerala;
- (b) if so, the details of each project implemented in Kerala with their respective names; and
- (c) the details of funds allocated to these projects in Kerala during the last three financial years?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ
(SHRI KAPIL MORESHWAR PATIL)

(a) and (b) The Central Sector Scheme, SVAMITVA, aims to provide the 'Record of Rights' to village household owners possessing houses in inhabited areas (Abadi) with issuance of legal ownership rights (Property cards/Title deeds). Under the scheme, the land parcels in rural inhabited area of all the villages, called Abadi in some States, are surveyed. It is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, Survey of India (SoI), State Revenue Department, State Panchayati Raj Department and National Informatics Centre. States need to sign Memorandum of Understanding (MoU) with SoI for implementation of the scheme. So far 31 States/UTs, including the States of Kerala, have signed MoU with SoI. As far as the State of Kerala in concerned, the MoU was signed between the Survey of India and the State Government of Kerala on 20th April 2021. So far, the drone flying has been completed in 51 villages of 13 districts of Kerala. The details are attached at **Annexure**.

(c) Under the scheme, funds to Survey of India are provided for two components – Large Scale Mapping (LSM) using drones and establishment of Continuous Operating Reference Station (CORS). Funds on limited scale are also provided directly to States for Information, Education, Communication (IEC) and setting up of State Project Monitoring Unit (SPMU). The Survey of India has been released funds to the tune of Rs. 63.84 lakh for LSM and Rs. 6.72 crore for establishing 28 CORS in Kerala.

Annexure

Annexure referred to in reply to part (a) and (b) of the Lok Sabha UnStarred Question No. 252 answered on 19.07.2022 regarding 'SVAMITVA scheme in Kerala'.

Completion of Drone Flying under SVAMITVA Scheme in Kerala as on 13.07.2022

Sl no.	District	Village
1	Thiruvananthapuram	Attingal
2		Malayinkeezhu
3		Neyyatingara
4		Karakkulam
5		Veiloor
6		Kallara
7		Melthonnakkal
8		Thekkada
9	Kollam	Kilikollur
10		Mangad
11		Kottankara
12		Thalavoor
13	Pathanamthitta	Omalur
14		Kozhenchery
15		Chenneerkara
16		Elanthoor
17	Kottayam	Naduvila
18		Vaikkom
19		Udayanapuram
20	Alappuzha	Pulimkunnu
21	Ernakulam	Poonithura
22		Pallarimangalam
23		Kanayannur
24		Thiruvankulam
25	Trissur	Chiyaram

26		Koorkachery
27		Kanimangalam
28		Alappad
29		Vadakkumuri
30	Palakkad	Thiruthala
31		Thirumittakkodu 1
32		Pattithara
33	Kannur	Kannur 1
34		Kannur 2
35		Thalassery
36		Pallikkunnu
37		Kottayam
38	Malapuram	Perumanna
39		Adavanad
40		Malapuram
41		Ananthavoor
42	Kozhikode	Thuneri
43		Thikkodi
44		Nadapuram
45		Cheruvanoor
46	Kasaragod	Chengala
47		Bombrana
48		Kasaragod
49	Wayanad	Mananthavadi
50		Ambalavayal
51		Valad